

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Adarsh Kumar &
Interim order —
Copy served.

Dhruv

28/8/04

Motion issued to all
the respondents by Regd.
A.D. Posts.

*Shri A. P. M.
S.O.*

*My
26/8/04*

A.D. not returned
from R-1.

2) A-Ds returned from
R. 2 to 5 but app./
counter not fitted.

*My
27/8/04*

Registrar

Order dated 17.11.04

Heard Dr. V. Prithviraj, Lt. Counsel for the applicant, who by filing a memo dt. 16.11.04, submitted that the applicant was allowed by the Deputy Chief Personnel Officer, office of the General Manager (P), Garden Reach, Kolkata, vide his letter dt. 26.8.04, to appear in the written examination held on 29.8.04 for the post of AEN. Accordingly, the applicant appeared at the said examination on 29.8.04. As his grievance in this O.A. related to consideration of his candidature for appearing at the examination for the post of Assistant Engineer (AEN), and the same having been adequately met by the Respondents by the order of the Dy. Chief Personnel Officer dt. 26.8.04, this O.A. has rendered infructuous.

Having considered the submission made by Dr. Prithviraj and after hearing Mr. R. C. Rath, Lt. Standing Counsel for the Respondents, we dispose of this O.A. for having become infructuous.

✓
Member (J)

*Subrata
Vice-Chairman*